## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3367 ANSWERED ON:16.03.2011 NEW FLIGHT SERVICE

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## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has received any requests from the various States/UTs in recent past for starting new flights from the airports located in their States to international and domestic sectors;
- (b) if so, the details of each request received during the last one year;
- (c) the action taken/proposed to be taken by the Government on each of these requests; and
- (d) the airlines which proposes to start such services alongwith the details of such sectors?

## **Answer**

## MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a)to (d):- The details of the proposals received from various State Government/UTs in the last year for starting new flight in domestic sector are as under:

- ${\tt Sl.}$  Name of the State Govenrment/UTs Request
- Chief Minister, Manipur Continuation of Kingfisher Airlines flight on Imphal-Guwahati-Delhi.
- Secretary, Government of Inter connectivity by air Chhattisgarh. between all dist. Airstrips/ airports of Chattisgarh State.

Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Government has laid down Route Dispersal Guidelines with a view to achieving better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.

For the enhancement of international connectivity, during the past year, the Government has received requests from State Governments of Andhra Pradesh, Tripura, Punjab and Union Territory of Andaman & Nicobar from the airport located in their respective territories. As far as Indian carriers are concerned, they are free to mount services from any point in India to the foreign destination as per the bilateral air services arrangements with the respective foreign country. However, actual operation by any airline is always guided by its commercial judgement.